

ITEM NO.1(PH)

Court 3 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 797/2021

ASHISH SHELAR & ORS.

Petitioner(s)

VERSUS

THE MAHARASHTRA LEGISLATIVE ASSEMBLY & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.86146/2021-STAY APPLICATION and IA No.86181/2021-EXEMPTION FROM FILING O.T. and IA No.86182/2021-EXEMPTION FROM FILING AFFIDAVIT

WITH

W.P. (C) No. 807/2021 (X)

(FOR ADMISSION and I.R. and IA No.87296/2021-STAY APPLICATION and IA No.87298/2021-EXEMPTION FROM FILING O.T. and IA No.87297/2021-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

W.P. (C) No. 808/2021 (X)

(FOR ADMISSION and I.R. and IA No.87312/2021-STAY APPLICATION and IA No.87314/2021-EXEMPTION FROM FILING O.T. and IA No.87315/2021-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

W.P. (C) No. 800/2021 (X)

(FOR ADMISSION and IA No.86411/2021-EX-PARTE STAY and IA No.86413/2021-EXEMPTION FROM FILING O.T. and IA No.86415/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 18-01-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Harish Salve, Sr. Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Abhikalp Pratap Singh, AOR  
Ms. Bhavya Tyagi, Adv.  
Ms. Aadya Yadav, Adv.

Mr. Mahesh Jethmalani, Sr. Adv.  
Mr. Siddharth Bhatnagar, Sr. Adv.  
Mr. Utsav Trivedi, Adv.  
Mr. Abhinay, Adv.  
Ms. Astha Prasad, AOR  
Mr. Himanshu Sachdeva, Adv.  
Ms. Manini Roy, Adv.  
Ms. Shivani Bhushan, Adv.

Ms. Unnati Vijay, Adv.  
Ms. Aishwarya Samal, Adv.  
Mr. Pooran Chand Roy, Adv.  
Ms. Pracheta Kar, Adv.  
Mr. Aditya Sidhra, Adv.  
Mr. Nadeem Afroz Adv.  
Mr. Ravi Sharma, Adv.  
Ms. Mugdha Pande, Adv.  
  
Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. Utsav Trivedi, Adv.  
Mr. Abhinay, Adv.  
Mr. Karan Dev Chopra, AOR  
Mr. Himanshu Sachdeva, Adv.  
Ms. Manini Roy, Adv.  
Ms. Shivani Bhushan, Adv.  
Ms. Unnati Vijay, Adv.  
Ms. Aishwarya Samal, Adv.  
Mr. Pooran Chand Roy, Adv.  
Ms. Ira Mahajan, Adv.  
  
Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Abhikalp Pratap Singh, AOR  
Mr. Abhay Anturkar, Adv.  
Ms. Bhavya Tyagi, Adv.  
Ms. Bhavya Pande, Adv.  
Ms. Aadya Yadav, Adv.  
Mr. Dhruv Tank, Adv.  
Ms. Aarzo Aneja, Adv.

For Respondent(s)

Mr. C. Aryama Sundaram, Sr. Adv.  
Mr. Rahul Chitnis, Adv.  
Mr. Sachin Patil, AOR.  
Mr. Akshay Shinde, Adv.  
Mr. Aaditya A. Pande, Adv.  
Mr. Geo Joseph, Adv.  
Ms. Shwetal Shepal, Adv  
Ms. Rohini Musa, Adv.  
Mr. Zafar Inayat, Adv.  
Mr. Abhishek Gupta, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard-in-part.

For further arguments, list these matters tomorrow, i.e.  
19.01.2022 first on board as overnight part-heard matters.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)